

ORISSA HIGH COURT

FILING REPORT AS ON :24/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0011743/2022	RAJKISHORE SAMAL VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	NIHALPRASAD /136 /2016 () //
2	BLAPL/0011744/2022	SARAJU BHOI VS STATE OF ODISHA	SAMBIT RAY VS	BALIPATNA /274 /2022 () //
3	BLAPL/0011745/2022	KALIA @ JITU @ JITENDRA SWAIN @ JITENDRA KUMAR SWAIN VS STATE OF ODISHA	MISRA SWAIN DALAI VS	BANKI /39 /2020 () //
4	BLAPL/0011746/2022	TIMA DAS @ LALITA VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	KAKATAPUR /119 /2022 () //
5	BLAPL/0011747/2022	CHEPAN MUKHI VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KEONJHAR TOWN /185 /2022 () //
6	BLAPL/0011748/2022	BINOD KUMAR SAHOO @ BINOD SAHOO VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	PLANTSITE /166 /2020 () //
7	BLAPL/0011749/2022	AKHAYA NAIK VS STATE OF ODISHA	P.C.CHHINCHANI VS	DORAGUDA PS /173 /2021 () //
8	BLAPL/0011750/2022	CHANDAN NAYAK VS STATE OF ODISHA	SUBRATA PANDA VS	DHENKANAL SADAR /552 /2022 () //
9	BLAPL/0011751/2022	SATYAJIT MALLICK VS STATE OF ODISHA	DEBASNAN DAS VS	CHANDILI /19 /2022 () //
10	BLAPL/0011752/2022	SIBA @ PRITIRANJAN DAS @ PALAI VS STATE OF ODISHA	KSHIROD KUMAR PAHIL VS	MANGALPUR /330 /2022 () //
11	BLAPL/0011753/2022	PRAHALLAD BEHERA @ LUTU VS STATE OF ODISHA	MANORANJAN PADHI VS	BARAMBA /171 /2021 () //

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12	BLAPL/0011754/2022	SANKAR LIMA @ LIMAL VS STATE OF ODISHA	SRIKANTA MAHUNTA VS	PADMAPUR /34 /2022 () //
13	BLAPL/0011755/2022	ANIRUDHA JAYASINGH @ ANI VS STATE OF ODISHA	SIDHARTHA MISHRA VS	DELANGA /147 /2022 () //
14	BLAPL/0011756/2022	LAXMAN SABAR VS STATE OF ODISHA	BIKRAM KESHARI RAJ VS	JARADA /326 /2022 () //
15	BLAPL/0011757/2022	TARANI PRADHAN VS STATE OF ODISHA	SURYA KANTA PRADHAN VS	BOUDH /309 /2022 () //
16	BLAPL/0011758/2022	RAJA @ KARANVEER SINGH VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BRAJARAJNAGAR /255 /2022 () //
17	BLAPL/0011759/2022	ASIM KUMAR TAKRI VS STATE OF ODISHA	SRIKANTA MAHUNTA VS	CHANDRAPUR /23 /2022 () //
18	BLAPL/0011760/2022	SUBRAT PASAYAT VS STATE OF ODISHA	DEBASNAN DAS VS	CAPITAL P.S. /848 /2021 () //
19	BLAPL/0011761/2022	KUNA CHANDRA SWAIN VS STATE OF ODISHA	SATYA RANJAN MULIA VS	CHAULIAGANJA /277 /2020 () //
20	BLAPL/0011762/2022	PRAKASH NAYAK @ MUNA VS STATE OF ODISHA	KABITA PATRA VS	KHURDA MODEL /249 /2022 () //
21	BLAPL/0011763/2022	ANIL SUNA VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	JHARSUGUDA GRPS /87 /2022 () //
22	BLAPL/0011764/2022	BUDHIA NAYAK @ BISHAL VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	CDA-II /110 /2022 () //
23	BLAPL/0011765/2022	BIRENDRA MALLIK @ BIRENDRA KUMAR MALLIK	DURGA PRASAD PRADHAN	MANGALPUR /223 /2022

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0011766/2022	HIMANSHU BAG	BIJAYA KUMAR RAGADA	JUJUMURA /144 /2020
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0011767/2022	MITHUNA PARIDA	SURYA NARAYAN MISHRA	PURI SADAR /119 /2020
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0011768/2022	JAGDISH @ MUNA GANDHA	SNEHASISH BEHERA	HEMGIR /127 /2016
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0011769/2022	GOBINDA DURGA	SATYA NARAYAN MISHRA	BHAWANIPATNA SADAR /123 /2021
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0011770/2022	THABIRA PUNJI	SATYA NARAYAN MISHRA	KOKSARA /6 /2022
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0011771/2022	ABHISEK PATRA	PRAVASH CHANDRA JENA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0011772/2022	RAJESH KANDI	SIDDHARTH PRASAD MISHRA	GOP /390 /2022
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0011773/2022	RAKESH NAYAK	ACHYUTANANDA PATTNAIK	BAGHAMARI /55 /2020
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0011774/2022	BATU DALAI @ BATU DALEI	ACHYUTANANDA PATTNAIK	BOLAGARH P.S. /113 /2015
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0011775/2022	DIPTIMAN SAHOO	ACHYUTANANDA PATTNAIK	JANKIA P.S. /24 /2020
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0011776/2022	CHITTARANJAN GANIK	BIJAYA KUMAR RAGADA	JUJUMURA /183 /2021
		VS	VS	()

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35	CMAPL/0000680/2022	STATE OF ODISHA SHANTILATA BEHERA VS	BIPLAB P.B. BAHALI VS	// // ()
36	CMAPL/0000681/2022	JOINT COMMISSIONER, CONSOLIDATION AND SETTLEMENT, ORISSA SULOCHANA PRADHAN VS	ADV VS	// // ()
37	CMAPL/0000682/2022	SUB COLLECTOR, BALASORE DUSMANTA BARIK VS	PRAKASH KUMAR MISHRA VS	// // ()
38	CMAPL/0000683/2022	JASODA SETHY NABA KISHORE DAS VS	AMIT PRASAD BOSE VS	// // ()
39	CMAPL/0000684/2022	STATE OF ODISHA GENERAL MANAGER (LAND AND LIASON), JINDAL INDIA THERMAL POWER LTD. VS	VS	// // ()
40	CMAPL/0000685/2022	STATE OF ODISHA SHIBARAM MOHAPATRA VS	ADV VS	// // ()
41	CMAPL/0000686/2022	STATE OF ODISHA MANAGING DIRECTOR,NESCO VS	ANINDYA KUMAR MISHRA VS	// // ()
42	CMAPL/0000687/2022	SUDHAKAR DASH, (EX LINEMAN A) UNION OF INDIA VS	AMITABH PRADHAN, C.G.C. VS	// // ()
43	CMP/0001189/2022	PURNA CHANDRA PADHY APARNA BEWA VS	PRAFULLA KUMAR RATH VS	// // CIVIL JUDGE (SD),BALASORE(Baleshwar)
44	CMP/0001190/2022	BIJULI KAMILA BAIJAYANTI PRADHAN VS	BIBEKANANDA BHUYAN VS	// // ADDL. SESSION JUDGE,BALLIGUDA(Kandhamal)
45	CONTC/0007191/2022	BISWANATH GAUDA BIMBADHAR BARIK VS	ADV. VS	// // ()
		SATYABRATA SAHU,SECY.,R AND D.M. DEPT.		//

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46	CONTC/0007192/2022	BHIMASEN SWAIN VS SATYABRATA SAHU,SECY.,R AND D.M. DEPT.	ADV. VS	// 0 //
47	CONTC/0007193/2022	DR.SIV SANKER LAL BAJORIA VS SHALINI PANDIT, I.A.S.	ANSHURAM MISHRA VS	// 0 //
48	CONTC/0007194/2022	RAMESH KUMAR MISHRA VS PRAVASH CHANDRA DANSENA, SECRETARY, SAMBALPUR DEVLOPMENT AUTHORITY, SAMBALPUR	ADV VS	// 0 //
49	CONTC/0007195/2022	MAA AMBIKA SC ST RESIDENTIAL SIKSHA SEVASHRAM VS SUMITA SAHU, CONTROLLER OF EXAMINATION, CUTTACK	ADV VS	// 0 //
50	CONTC/0007196/2022	MURALIDHAR BARIK VS M.ASWATHY S,IAS	ADV. VS	// 0 //
51	CONTC/0007197/2022	DAMBARUDHAR MANTRY VS ASWATHY S, I.A.S.	ADV VS	// 0 //
52	CONTC/0007198/2022	KUMA CHINDA VS ALOK KUMAR KAR, I.A.S.	ADV VS	// 0 //
53	CONTC/0007199/2022	SATRUGHNA MAJHI VS ALOK KUMAR KAR,IAS	ADV. VS	// 0 //
54	CONTC/0007200/2022	DURGA CHARAN MAJHI VS ALOK KUMAR KAR,IAS	ADV. VS	// 0 //
55	CONTC/0007201/2022	DURGA CHARAN MAJHI VS ALOK KUMAR KAR, I.A.S.	ADV VS	// 0 //
56	CONTC/0007202/2022	UJWALA NAIK VS BISHNUPADA SETHY, I.A.S.	ADV VS	// 0 //
57	CONTC/0007203/2022	SUDARSAN MAHANAND	ADV	//

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		VS	VS	()
58	CRLA/0001069/2022	BISHNUPADA SETHY, I.A.S. AMAR PRADHAN	AMIT KUMAR NATH	// CHHENDIPADA /188 /2022
		VS	VS	()
59	CRLA/0001070/2022	STATE OF ODISHA SESADEV SAHU @ SECOND TELI	ABHAS MOHANTY	// BARGAON /135 /2022
		VS	VS	()
60	CRLA/0001071/2022	STATE OF ODISHA TRINATH PRADHAN	SUSMITA PATNAIK	// ASTARANGA /142 /2020
		VS	VS	()
61	CRLA/0001072/2022	STATE OF ODISHA DILLIP KUMAR GOUDA	DINESH KUMAR PATRA	// VIGILANCE PS (BERHAMPUR) /24 /2013
		VS	VS	()
62	CRLLP/0000058/2022	STATE OF ODISHA(VIG.) CENTRAL BUREAU OF INVESTIGATION(CBI)	SARTHAK NAYAK	// / /0
		VS	VS	()
63	CRLMA/0000340/2022	GIRISH CHANDRA MAHAKUD KRUSHNA CHANDRA PANIGRAHY@KRUSHNA CHANDRA PANIGRAHY	SARANYA KUMAR PRADHAN	// BERHAMPUR TOWN /243 /2022
		VS	VS	()
64	CRLMA/0000341/2022	STATE OF ODISHA AJU PANDA	JIBAN RANJAN DASH	// BURLA /314 /2022
		VS	VS	()
65	CRLMC/0003667/2022	STATE OF ODISHA JAYANTA KUMAR SAHOO	PRAKASH KUMAR MISHRA	// KHUNTUNI /146 /2015
		VS	VS	()
66	CRLMC/0003668/2022	STATE OF ODISHA SK.RAJESH RUDDIN@SK.RAJESH	SURYAKANTA DWIBEDI	// TALASARI MARINE /19 /2022
		VS	VS	()
67	CRLMC/0003669/2022	STATE OF ODISHA BIJAY BEHERA	BISWARANJAN DALAI	// AINTHAPALI /264 /2013
		VS	VS	()
68	CRLMC/0003670/2022	STATE OF ODISHA KALANDI SAHU	DIPTIREKHA NANDA	// ANGUL TOWN /863 /2019
		VS	VS	()

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69	CRLMC/0003671/2022	STATE OF ODISHA RAMA CHANDRA PATRA VS	SMRUTI RANJAN ROUT VS	// / /0 ()
70	CRLMC/0003672/2022	STATE OF ODISHA PARSURAM MURMU VS	ANUPAM DASH VS	// / /0 ()
71	CRLMC/0003673/2022	GURUDEV BEHERA RAHUL KUMAR BEHERA@BUBU VS	AMLAN SHAKTI PAUL VS	// ANGUL TOWN /125 /2016 ()
72	CRLMC/0003674/2022	STATE OF ODISHA GEDILLA PRABHAKAR VS	SUNIL KUMAR PANDA VS	// PARLAKHEMUNDI /175 /2021 ()
73	CRLMC/0003675/2022	STATE OF ODISHA SATISH KUMAR MISHRA@MAUJA@JITU VS	SARFARAZ AHMED VS	// G.R.P.S.,BERHAMPUR /25 /2006 ()
74	CRLMC/0003676/2022	STATE OF ODISHA ADITYA PRASAD MAHALA VS	PRAVASH CHANDRA JENA VS	// RASGOBINDPUR /274 /2021 ()
75	CRLMC/0003677/2022	STATE OF ODISHA FUKUNU SAHOO VS	SATYABRATA DASH VS	// / /0 ()
76	CRLMC/0003678/2022	STATE OF ODISHA KARTIK CHANDRA NAYAK VS	ACHYUTANANDA PATTNAIK VS	// / /0 ()
77	CRLMP/0002430/2022	STATE OF ODISHA JIWAN JYOTI MINZ VS	SAROJ KUMAR DASH VS	// / /0 ()
78	CRLMP/0002431/2022	STATE OF ODISHA CHANDA DEHURI VS	NIRANJAN LENKA VS	// KHARABEL NAGAR P.S. /388 /2022 ()
79	CRLMP/0002432/2022	DEPUTY COMMISSIONER OF POLICE, BBSR RAJANI BEHERA VS	SANTOSH KUMAR NANDA VS	// / /0 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
80	FAO/0000448/2022	MANAGER,NATIONAL INSURANCE CO. LTD. VS ASHOK KUMAR ROUT	PRASANTA KUMAR MAHALI VS	// 0 //
81	MACA/0000645/2022	T. GOURI SANKAR VS K. VENKATA RAMANA	KAPILA CHARAN NAYAK VS	// 0 //
82	MACA/0000646/2022	REGIONAL MANAGER, ORIENTAL INSURANCE CO.LTD VS BIJAYA KUMAR SENAPATI	SUDHANATH ROY VS	// 0 //
83	OVTA/0000001/2022	M/S.BHIMSEN PANDA VS DEPUTY COMMNR. OF SALES TAX,CT AND GST CIRCLE,KORAPUT	BHABANI PRASAD MOHANTY VS	// 0 //
84	RSA/0000322/2022	SANGITA@SANGEETA BEHERA VS MINAKETAN BEHERA	BIGYAN KUMAR SHARMA VS	// 0 //
85	RSA/0000323/2022	BUDHURAM PATRA VS GOPAL CHANDRA PATRA	SATYABADI MANTRY VS	// 0 //
86	RSA/0000324/2022	SUMI MAJHI @ MARANDI VS BASEN MAJHI	SUPRIYA PATRA VS	// 0 //
87	RSA/0000325/2022	G.JYOSTNA VS STATE OF ODISHA	S.S.RAO VS	// 0 //
88	WA/0001596/2022	STATE OF ODISHA VS ASHOK KUMAR DAS	MANOJ KUMAR KHUNTIA, A.G.A. VS	// 0 //
89	WA/0001597/2022	STATE OF ODISHA VS SATYANARAYANA DEEP	MANOJ KUMAR KHUNTIA, A.G.A. VS	// 0 //
90	WA/0001598/2022	STATE OF ODISHA VS JUBARAJ MISHRA	SAROJ KANTA SAMAL, A.G.A. VS	// 0 //
91	WA/0001599/2022	LAXMINANDAN SATPATHY	AMIT PRASAD BOSE	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
92	WA/0001600/2022	STATE OF ODISHA	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)	//
		VS	VS	0
		DEEPAK KUMAR SAHOO		//
93	WA/0001601/2022	MANORANJAN PATTANAYAK	CHANDRA SEKHAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
94	WA/0001602/2022	PURUSOTTAM TRIPATHY	LAXMIKANTA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
95	WP(C)/0031897/2022	KISHORE CHANDRA PATRA	SANJIB KUMAR BHANJADEO	//
		VS	VS	0
		STATE OF ODISHA		//
96	WP(C)/0031898/2022	RAMESH CHANDRA BARIK	DINESH KUMAR MOHANTY	//
		VS	VS	0
		CHIEF DISTRICT VETERINARY OFFICER, CUTTACK		//
97	WP(C)/0031899/2022	KANAKA LATA PANDA	JAJATI KESHARI KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
98	WP(C)/0031900/2022	ALATA MOHANTA	BHARAT CHANDRA PATRA	//
		VS	VS	0
		STATE OF ORISSA		//
99	WP(C)/0031901/2022	SUSANTA KUMAR ROUT	DINESH KUMAR MOHANTY	//
		VS	VS	0
		CHIEF DISTRICT VETERINARY OFFICER, CUTTACK		//
100	WP(C)/0031902/2022	DEBASISH MISHRA	TARUNKANTA PATTANAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
101	WP(C)/0031903/2022	SURESH CHANDRA SAHOO	DINESH KUMAR MOHANTY	//
		VS	VS	0
		CHIEF DISTRICT VETERINARY OFFICER, CUTTACK		//
102	WP(C)/0031904/2022	PRABHAKAR MARTHA	ROHIT RANJAN RAY	//
		VS	VS	0

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103	WP(C)/0031905/2022	ARTO,KHORDHA SUNIL KISHAN VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	// // 0 //
104	WP(C)/0031906/2022	MANJULATA SAMAL VS STATE OF ODISHA	SATYABRATA SENAPATI VS	// 0 //
105	WP(C)/0031907/2022	ISWAR CHANDRA CHAUNRI VS SERVANTS OF INDIA SOCIETY	SAMBEET PATTANAYAK VS	// 0 //
106	WP(C)/0031908/2022	MANMOHAN SETHY VS CHIEF DISTRICT VETERINARY OFFICER,CUTTACK	DINESH KUMAR MOHANTY VS	// 0 //
107	WP(C)/0031909/2022	SUREN PRADHAN VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	// 0 //
108	WP(C)/0031910/2022	BINOD MOHAPATRA @ BINODA MOHAPATRA VS CHIEF DISTRICT VETERINARY OFFICER, CUTTACK	DINESH KUMAR MOHANTY VS	// 0 //
109	WP(C)/0031911/2022	SURESH KISHAN VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	// 0 //
110	WP(C)/0031912/2022	RABINDRANATH BARAL VS STATE OF ODISHA	MANAS PATI VS	// 0 //
111	WP(C)/0031913/2022	SANJEEB KUMAR NAYAK VS STATE OF ODISHA	PRABODHA CH. NAYAK VS	// 0 //
112	WP(C)/0031914/2022	RAJANIKANTA MOHAKUD VS REGIONAL MANAGER,RBI,BBSR	BRAJA MOHAN SARANGI VS	// 0 //
113	WP(C)/0031915/2022	UTPAL DAS VS REGIONAL MANAGER,RBI,BBSR	BRAJA MOHAN SARANGI VS	// 0 //

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114	WP(C)/0031916/2022	UTPAL DAS VS REGIONAL MANAGER,RBI,BBSR	BRAJA MOHAN SARANGI VS	// 0 //
115	WP(C)/0031917/2022	KARTICK CH. SAHANI VS STATE OF ODISHA	PRABODHA CH. NAYAK VS	// 0 //
116	WP(C)/0031918/2022	PRAMOD KUMAR BAL VS R.T.O.DHENKANAL	BRAJA MOHAN SARANGI VS	// 0 //
117	WP(C)/0031919/2022	SANJAY BHOL VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //
118	WP(C)/0031920/2022	RAM NARAYAN MISHRA VS STATE OF ODISHA	PRABODHA CH. NAYAK VS	// 0 //
119	WP(C)/0031921/2022	PRAVAT SINGH VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //
120	WP(C)/0031922/2022	BUNA NAIK VS STATE OF ODISHA	SUBHANKAR ROUT VS	// 0 //
121	WP(C)/0031923/2022	SATYANANDA BEHERA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
122	WP(C)/0031924/2022	RAMA CHANDRA PRADHAN VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
123	WP(C)/0031925/2022	SUDARSAN BEHERA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
124	WP(C)/0031926/2022	ANATH CHARAN NAYAK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
125	WP(C)/0031927/2022	RADHASHYAM DAS	PRAFULLA KUMAR MOHAPATRA	//

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		VS	VS	0
126	WP(C)/0031928/2022	STATE OF ODISHA BAINSHIDHAR PANDA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
127	WP(C)/0031929/2022	STATE OF ODISHA MINAKETAN PALEI	GYANARANJAN SETHI	//
		VS	VS	0
128	WP(C)/0031930/2022	STATE OF ODISHA PITABAS DAS	AMIYA KUMAR CHHATOI	//
		VS	VS	0
129	WP(C)/0031931/2022	STATE OF ODISHA DIBAKAR MORA	AMIYA KUMAR CHHATOI	//
		VS	VS	0
130	WP(C)/0031932/2022	STATE OF ODISHA SANJAYA KUMAR NAYAK	DURGESH NARAYAN RATH	//
		VS	VS	0
131	WP(C)/0031933/2022	STATE OF ODISHA MADHUSUDAN SAMAL	SATYAJIT SAMAL	//
		VS	VS	0
132	WP(C)/0031934/2022	STATE OF ORISSA UMAKANTA BEHERA	SATYAJIT SAMAL	//
		VS	VS	0
133	WP(C)/0031935/2022	STATE OF ORISSA BALA KRISHNA SAHU	KAMALA KANTA NAYAK	//
		VS	VS	0
134	WP(C)/0031936/2022	OSRCT, BBSR B.K.D. INFRASTRUCTURE PVT. LTD.,SAMBALPUR	PRABODHA CHANDRA NAYAK	//
		VS	VS	0
135	WP(C)/0031937/2022	STATE OF ODISHA SHIBABRATA SETHI	KAMALA KANTA NAYAK	//
		VS	VS	0
136	WP(C)/0031938/2022	OSRTC, BBSR SUDARSHAN ROUTHAY	SUBRATA MISHRA	//
		VS	VS	0

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137	WP(C)/0031939/2022	TAHASILDAR, CUTTACK SATYABHAMA PARIDA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// // 0 //
138	WP(C)/0031940/2022	SARAT CHANDRA MEHER VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
139	WP(C)/0031941/2022	SANATAN PODH VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
140	WP(C)/0031942/2022	SUDAM CHARAN DASH VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
141	WP(C)/0031943/2022	KABITA SAHU VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
142	WP(C)/0031944/2022	SUCHARITA BHOI VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	// 0 //
143	WP(C)/0031945/2022	NIRUBALA JENA VS THE COLLECTOR, KENDRAPARA	KAPILA CHARAN NAYAK VS	// 0 //
144	WP(C)/0031946/2022	PRAKASH CHANDRA MISHRA VS STATE OF ODISHA	PRANAB KUMAR GHOSE VS	// 0 //
145	WP(C)/0031947/2022	PRASANTA KUMAR MOHAPATRA VS COLLECTOR-CUM-DIST.PURI	PRONOY MOHANTY VS	// 0 //
146	WP(C)/0031948/2022	DR.KAMALINI PANIGRAHI VS STATE OF ODISHA	CHANDRAKANTA NAYAK VS	// 0 //
147	WP(C)/0031949/2022	GAJENDRA MAJHI VS KANHU CHARAN NEGI	AJAYA KUMAR JENA VS MOHENDRA KUMAR MOHAPATRO	// 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :24/11/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	WP(C)/0031950/2022	SANGRAM KUMAR NAYAK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
149	WP(C)/0031951/2022	ODISHA GRAMYA BANK,SUNDARGRAM BRANCH VS THE STATE OF ODISHA	AUROVINDA MOHANTY VS	// 0 //
150	WP(C)/0031952/2022	AMARENDRA PANDA VS STATE OF ODISHA	PRITY SHAW VS	// 0 //
151	WP(C)/0031953/2022	SAHADAT ALI KHAN VS STATE OF ODISHA	PRITY SHAW VS	// 0 //
152	WP(C)/0031954/2022	SURENDRA PATRA VS STATE OF ODISHA	PRITY SHAW VS	// 0 //
153	WP(C)/0031955/2022	BHAGIRATHI PATTANAIK VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
154	WP(C)/0031956/2022	BHARAT CHANDRA SAHOO VS STATE OF ODISHA	RABINDRA KUMAR PATNAIK VS	// 0 //
155	WP(C)/0031957/2022	LALATENDU MISHRA VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
156	WP(C)/0031958/2022	TUSHAR KUMAR PATRA VS STATE OF ODISHA	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// 0 //
157	WP(C)/0031959/2022	JIWAN JYOTI MINZ VS STATE OF ODISHA	SAROJ KUMAR DASH VS	// 0 //
158	WP(C)/0031960/2022	PRASANTA KUMAR BADAJENA VS ASSESSING OFFICER CUM S.D.O. COMM., TPCODL, BBSR	FALGUNI RAJGURU MOHAPATRA VS	// 0 //
159	WP(C)/0031961/2022	NRUSINGHANATH SAHOO	ARJUNA CHARANA BEHERA	//

ORISSA HIGH COURT

FILING REPORT AS ON :24/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
160	WP(C)/0031962/2022	STATE OF ODISHA CHITTARANJAN NAYAK	BISWA PRAKASH DHAL	//
		VS	VS	0
161	WP(C)/0031963/2022	THE COLLECTOR, JAJPUR NARESH SWAIN	BAIJAYANTI MOHANTY	//
		VS	VS	0
162	WP(C)/0031964/2022	THE PRINCIPAL SECY.TO GOVT.COOPERATION, DEPT.BBSR NARAYAN ROUT	SIDDHARTHA SAMAL	//
		VS	VS	0
163	WP(C)/0031965/2022	UNION OF INDIA AVIMANYU BEHERA	S.K.SAMAL	//
		VS	VS	0
164	WP(C)/0031966/2022	STATE OF ODISHA S.BIJAYALAXMI MALLICK	S.P.NATH	//
		VS	VS	0
165	WP(C)/0031967/2022	STATE OF ODISHA RASHMITA SWAIN	SAROJ RANJAN SUBUDHI	//
		VS	VS	0
166	WP(C)/0031968/2022	THE MANAGING DIRECTOR AND C.E.O., TATA SAMODRA KUTIR SUBHASH CHANDRA JENA	SANTOSH KUMAR NANDA PRATIK DASH	//
		VS	VS	0
167	WP(C)/0031969/2022	NAVODAYA VIDYALAYA SAMITI , NOIDA BINODINI SAHOO	BIREN SANKAR TRIPATHY	//
		VS	VS	0
168	WP(C)/0031970/2022	STATE OF ODISHA RASHMI RANJAN SARANGI	KUNAL KUMAR SWAIN	//
		VS	VS	0
169	WP(C)/0031971/2022	STATE OF ODISHA RABINDRA DAS	ASHOK KUMAR ROUT	//
		VS	VS	0
		RM, RBI, BBSR		//
170	WP(C)/0031972/2022	BABITA AGARWAL	CHANDRA SEKHAR PANDA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :24/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	WP(C)/0031973/2022	STATE OF ODISHA NANDA KISHORE BEHERA VS R.T.O., SUNDARGARH	ASHOK KUMAR ROUT VS	// // ()
172	WP(C)/0031974/2022	NAKUL CHARAN LENKA VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// // ()
173	WP(C)/0031975/2022	BHASKAR SWAIN VS THE STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// // ()
174	WP(C)/0031976/2022	BISHNU PARIDA VS R.T.O., CUTTACK	ASHOK KUMAR ROUT VS	// // ()
175	WP(C)/0031977/2022	TAIMINA BIBI VS SK. ABDUL	SAMIR KUMAR MISHRA VS	// // ()
176	WP(C)/0031978/2022	BISWA PRAKASH BEHERA VS THE EXECUTIVE ENGINEER,ODISHA LIFT IRRIGATION CORP.LTD.KENDRAPARA	SIBA NARAYAN BISWAL VS	// // ()
177	WP(C)/0031979/2022	SUSANTA KUMAR SENAPATI VS STATE OF ODISHA	JAYANTA KUMAR KHANDAYATRAY VS	// // ()
178	WP(C)/0031980/2022	BISWA PRAKASH BEHERA VS THE EXECUTIVE ENGINEER,ODISHA LIFT IRRIGATION CORP.LTD.KENDRAPARA	SIBA NARAYAN BISWAL VS	// // ()
179	WP(C)/0031981/2022	BISWA PRAKASH BEHERA VS THE EXECUTIVE ENGINEER, ODISHA LIFT IRRIGATION CORP.LTD, KENDRAPARA	SIBA NARAYAN BISWAL VS	// // ()
180	WP(C)/0031982/2022	GOUTAM SETHI VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	// // ()
181	WP(C)/0031983/2022	MD. SARAFAT ALI VS THE MANAGER, HUMARA INDIA CREDIT CO OPERATIVE SOCIETY LTD., KOLKATA	SUDHANSU DAS VS	// // ()

ORISSA HIGH COURT

FILING REPORT AS ON :24/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	WP(C)/0031984/2022	HARISHCHANDRA SAHOO VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
183	WP(C)/0031985/2022	MD. SAINA KHANAM VS THE MANAGER, HUMARA INDIA CREDIT CO	SUDHANSU DAS VS OPERATIVE SOCIETY LTD., KOLKATA	// 0 //
184	WP(C)/0031986/2022	AMIYA KUMAR NANDA VS SR. BM, CANARA BANK, BALASORE	KOUSIK ANANDA GURU VS	// 0 //
185	WP(C)/0031987/2022	TAPAS KUMAR DALAI VS COMMNR. BMC, BBSR	SUBRATA MISHRA VS	// 0 //
186	WP(C)/0031988/2022	BRUNDABAN NAYAK VS STATE OF ODISHA	S.S.RAO VS	// 0 //
187	WP(C)/0031989/2022	PATITAPABAN BARIK VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
188	WP(C)/0031990/2022	KALPITA DASH VS THE BM, CAN FIN HOMES LTD., BBSR	GOUTAM KUMAR ACHARYA VS	// 0 //
189	WP(C)/0031991/2022	GOURA HARIJAN VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
190	WP(C)/0031992/2022	PARAMANANDA BHOI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
191	WP(C)/0031993/2022	HARA BAG VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
192	WP(C)/0031994/2022	DHANU BAG VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
193	WP(C)/0031995/2022	JAYANTI ROUT	GOKHA BEHERA	//

ORISSA HIGH COURT

FILING REPORT AS ON :24/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0031996/2022	DULAM PATRA	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0031997/2022	STATE OF ODISHA	DHANANJAYA MUND, A.G.A.	//
		VS	VS	0
		AJAY KUMAR KHUNTIA		//
196	WP(C)/0031998/2022	SUMANTA PATRA	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0031999/2022	ANNAPURNA SAHU	JAYADEBA BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
198	WP(C)/0032000/2022	BABULA KALTA	UMA CHARAN MISHRA	//
		VS	VS	0
		UNION OF INDIA		//
199	WP(C)/0032001/2022	PRAVASH KUMAR ROUT	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0032002/2022	SAIRENDRI PATRA	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0032003/2022	UTTAM PATRA	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0032004/2022	GOURI KUMARI PANI	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0032005/2022	SUDHIR KUMAR SETHI	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0032006/2022	LALATENDU DAS	AYUSMAN MAHANTA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :24/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WP(C)/0032007/2022	STATE OF ODISHA RANJITA NAYAK VS	DILLIP KUMAR MOHAPATRA VS	// // ()
206	WP(C)/0032008/2022	STATE OF ORISSA ODISHA STATE ATMA STAFF ASSOCIATION, CUTTACK	DEBADATTA MOHANTY VS	// // ()
207	WP(C)/0032009/2022	UNION OF INDIA BIJAYA KUMAR AGRAWALLA VS	BIBEKANANDA BHUYAN VS	// // ()
208	WP(C)/0032010/2022	TAHASILDAR, BOUDH PRASANA KUMAR PAIKARAY VS	SANJIB KUMAR RATH VS	// // ()
209	WP(C)/0032011/2022	STATE OF ORISSA SANTOSH KUMAR DAS VS	BIDYADHAR PRADHAN VS	// // ()
210	WP(C)/0032012/2022	COMMNR. OF ENDOWMENT, ODISHA KRUSHNA CHANDRA BASTIA VS	SANJIB KUMAR RATH VS	// // ()
211	WP(C)/0032013/2022	STATE OF ORISSA BIJAY KUMAR DAS VS	SANKAR PRASAD PANI VS	// // ()
212	WP(C)/0032014/2022	STATE OF ODISHA P.HARI KRISHNA PATRO VS	SANTOSH KUMAR NANDA VS	// // ()
213	WPCRL/0000163/2022	STATE OF ODISHA BARSA RANI DASH VS	MANAS CHAND VS	// // ()/
214	ABLAPL/0015261/2022	STATE OF ODISHA SRINIBAS @ SRINIBASH GIRI VS	SARAT KUMAR JENA VS	// // ()
215	ABLAPL/0015262/2022	STATE OF ODISHA SASHIKANTA ROUT VS	SANJAY KUMAR DAS (2) VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :24/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	ABLAPL/0015263/2022	PRAMILA PATTNAIK VS STATE OF ODISHA	PRABHAS CHANDRA PANDA VS	BOIPARIGUDA /179 /2022 () //
217	ABLAPL/0015264/2022	MD. WASIM @ CHIKU VS STATE OF ODISHA	ADITI HOTA VS	COLLIERY /604 /2022 () //
218	ABLAPL/0015265/2022	RAJ KISHORE @ TIKINA PRADHAN VS STATE OF ODISHA	MANORANJAN ACHARYA VS	ODAGAON /174 /2022 () //
219	ABLAPL/0015266/2022	SK.JIYAU RAHAMAN VS UNION OF INDIA	M.M.PATNAIK VS	/ /0 () //
220	ABLAPL/0015267/2022	KANHA NAYAK @ RAKESH VS STATE OF ODISHA	DEBARAJ MOHANTY VS	PURI SADAR /278 /2021 () //
221	ABLAPL/0015268/2022	TAPAN BHOSAGAR VS STATE OF ODISHA	SIDHARTHA DAS VS	BARGARH /678 /2022 () //
222	ABLAPL/0015269/2022	GYANA RANJAN DAS @ JITU VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	KHUNTUNI /229 /2022 () //
223	ABLAPL/0015270/2022	GYANA RANJAN DAS @ JITU VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	KHUNTUNI /230 /2022 () //
224	ABLAPL/0015271/2022	GEDA @ SAMIR BEHERA VS STATE OF ODISHA	RAMDAS ACHARY VS	BASELI SAHI PS /261 /2022 () //
225	ABLAPL/0015272/2022	RAMAKANTA JENA @ KALIA VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	DHENKANAL SADAR /581 /2022 () //
226	ABLAPL/0015273/2022	LIPU NAIK VS STATE OF ODISHA	ADITI HOTA VS	TALCHER TOWN /854 /2022 () //
227	ABLAPL/0015274/2022	MANOJ KUMAR SAHOO	ASUTOSH TRIPATHY	BIKRAMPUR FCI /300 /2022

ORISSA HIGH COURT

FILING REPORT AS ON :24/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
228	ABLAPL/0015275/2022	STATE OF ODISHA DR. BHISMA PRASAD RATH	KAUSTUVA MOHANTY	// MANCHESWAR P.S. /205 /2018
		VS	VS	()
229	ABLAPL/0015276/2022	STATE OF ODISHA PRAFULA NAIK @ ANI NAIK	PRAKASH KUMAR MISHRA	// NARASINGHPUR /292 /2020
		VS	VS	()
230	ABLAPL/0015277/2022	STATE OF ODISHA PRATAP SAHOO @ PRATAP KUMAR SAHOO	GYANA RANJAN DHAL	// KONARK /76 /2022
		VS	VS	()
231	ABLAPL/0015278/2022	STATE OF ODISHA BHARAT SETHY	BISWA PRAKASH DHAL	// MANGALPUR /105 /2022
		VS	VS	()
232	ABLAPL/0015279/2022	STATE OF ODISHA K. SHANKAR NARAYAN PATRO	ADAYASIDHI MISHRA	// BHANJANAGAR /621 /2022
		VS	VS	()
233	ABLAPL/0015280/2022	STATE OF ODISHA SUBASH PARIDA	PRAKASH KUMAR MISHRA	// CHOUDWAR /430 /2022
		VS	VS	()
234	ABLAPL/0015281/2022	STATE OF ODISHA DURGA CHARAN MISHRA	OM SWARUP	// / /0
		VS	VS	()
235	ABLAPL/0015282/2022	STATE OF ODISHA SUKANTA KU SAHOO	CHIRANJIB ROUT	// ANGUL SADAR PS /910 /2022
		VS	VS	()
236	ABLAPL/0015283/2022	STATE OF ODISHA AMULYA JENA	BISWAJIT KANUNGO	// NIMAPADA /371 /2022
		VS	VS	()
237	ABLAPL/0015284/2022	STATE OF ODISHA HEMANTA MEHER	MANAS KUMAR CHAND	// / /0
		VS	VS	()
238	ABLAPL/0015285/2022	STATE OF ODISHA TUSHAR KANTA MOHAPATRA	DEBA KUMAR RATH	// CHANDRASEKHARPUR /366 /2022
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :24/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	ABLAPL/0015286/2022	STATE OF ODISHA LOKANATH PATRA @ PILOT VS	JAYANTA KUMAR MAJHI VS	// SINGLA /196 /2022 ()
240	ABLAPL/0015287/2022	STATE OF ODISHA KANHU CHARAN JENA VS	RAMA CHANDRA JENA VS	// / /0 ()
241	ABLAPL/0015288/2022	STATE OF ODISHA TERA KALAS @ RASANANADA KALAS VS	SURYAKANTA DASMOHAPATRA VS	// KHURDA SADAR /238 /2022 ()
242	ABLAPL/0015289/2022	STATE OF ODISHA JYOTISH MIRDHA VS	JNYANANANDA PANDA VS	// NARLA /185 /2021 ()
243	ABLAPL/0015290/2022	STATE OF ODISHA MADHUSUDAN HIANAL @ KALIA VS	JAYADEBA BEHERA VS	// BELPARA /222 /2022 ()
244	ABLAPL/0015291/2022	STATE OF ODISHA LINGARAJ MISHRA VS	OM SWARUP VS	// / /0 ()
245	ABLAPL/0015292/2022	STATE OF ODISHA BISWANATH SAHOO VS	RABI NARAYAN BEHERA VS	// NIMAPADA /376 /2022 ()
246	ABLAPL/0015293/2022	STATE OF ODISHA TAPAN BHOSAGAR VS	SIDHARTHA DAS VS	// BARGARH /680 /2022 ()
247	ABLAPL/0015294/2022	STATE OF ODISHA JANGYADATTA JENA @ LITILI VS	SURYA NARAYAN MISHRA VS	// BRAHMAGIRI /184 /2022 ()
248	ABLAPL/0015295/2022	STATE OF ODISHA SUKAMANI BEHERA @ SUKANTI BEHERA VS	JAYANTA KUMAR MAJHI VS	// BASTA /266 /2022 ()
249	ABLAPL/0015296/2022	STATE OF ODISHA BALIA @ AKSHAY KUMAR BEHERA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	// PURUNABAZAR /265 /2022 () //

ORISSA HIGH COURT**FILING REPORT AS ON :24/11/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	ABLAPL/0015297/2022	DURGA CHARANA BEHERA @ KANHA VS STATE OF ODISHA	SAILABALA JENA VS	DHENKANAL TOWN /556 /2022 () //
251	ABLAPL/0015298/2022	DHARANIDHAR JENA VS STATE OF ODISHA	SNEHASISH BEHERA VS	PAHALA /160 /2022 () //
252	ABLAPL/0015299/2022	SUSANTA KUMAR JENA VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	TANGI /231 /2022 () //
253	ABLAPL/0015300/2022	GAJENDRA BARIK VS STATE OF ODISHA	BASANTA KUMAR BARIK VS	NAIKANI-DIHI /262 /2022 () //
254	ABLAPL/0015301/2022	UPSI ORAM VS STATE OF ODISHA	LAGNAJIT PATTNAIK VS	JHIRPANI P.S. /101 /2022 () //
255	ABLAPL/0015302/2022	BHASKAR BEHERA VS STATE OF ODISHA	ACHYUTANANDA PATTNAIK VS	BOLAGARH P.S. /286 /2022 () //

ORISSA HIGH COURT

MISC CASES FILED on :24/11/2022

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	1/2022 OVTA/1/2022	M/S.BHIMSEN PANDA-MP	BHABANI PRASAD MOHANTY
2	1/2022 OVTA/1/2022	M/S.BHIMSEN PANDA-MP	BHABANI PRASAD MOHANTY
3	1/2022 OVTA/1/2022	M/S.BHIMSEN PANDA-MP	BHABANI PRASAD MOHANTY
4	1/2022 OVTA/1/2022	M/S.BHIMSEN PANDA-MP	BHABANI PRASAD MOHANTY
5	2/2022 OVTA/1/2022	M/S.BHIMSEN PANDA-MP	BHABANI PRASAD MOHANTY
6	2/2022 OVTA/1/2022	M/S.BHIMSEN PANDA-MP	BHABANI PRASAD MOHANTY
7	2/2022 OVTA/1/2022	M/S.BHIMSEN PANDA-MP	BHABANI PRASAD MOHANTY
8	2/2022 OVTA/1/2022	M/S.BHIMSEN PANDA-MP	BHABANI PRASAD MOHANTY
9	2/2022 OVTA/1/2022	M/S.BHIMSEN PANDA-MP	BHABANI PRASAD MOHANTY
10	7/2022 OTAPL/3/2019	COMMISSIONER,GST AND CENTRAL EXCISE COMMISSIONER, BHUWANEKESWAR,MP	ANURAG KISHORE SWAMY
11	37/2022 CRLLP/58/2022	CENTRAL BUREAU OF INVESTIGATION(CBI)-MP	SARTHAK NAYAK
12	50/2022 WPCRL/163/2022	BARSA RANI DASH-MP	MANAS CHAND
13	130/2022 ITA/93/2022	PRINCIPAL COMMISSIONER OF INCOME TAX 1, BBSR-MPT	TUSHAR KANTI SATAPATHY, SR.S.C.(INCOME TAX)
14	131/2022 ITA/93/2022	PRINCIPAL COMMISSIONER OF INCOME TAX 1, BBSR-MPT	TUSHAR KANTI SATAPATHY, SR.S.C.(INCOME TAX)
15	235/2022 CMAPL/683/2022	NABA KISHORE DAS-MP	AMIT PRASAD BOSE
16	236/2022 CMAPL/681/2022	SULOCHANA PRADHAN-MP	ADV
17	237/2022 CMAPL/687/2022	UNION OF INDIA-MP	AMITABH PRADHAN, C.G.C.
18	329/2022 RVWPET/327/2022	THE COMMISSIONER OF INCOME TAX, CUTTACK-MP	TUSHAR KANTI SATAPATHY, SR.S.C.(INCOME TAX)
19	419/2022 WPC(OA)/878/2016	LOCHAN MAHANTA-MP	M/S PRASANNA KUMAR PATTANAYAK
20	506/2022 TRP(C)/420/2022	DAMODAR MAHALIK-MP	AMITAV DAS
21	780/2022 CRLREV/349/2022	SUSANTA KUMAR SAHU-MP	PRATIK DASH, M/S. J.K.PANDA, S.S.DASH, B.KARNA
22	781/2022 CRLREV/492/2022	DAMODARA MAHANAND-MP	JAGABANDHU SAHU
23	782/2022 CRLREV/492/2022	DAMODARA MAHANAND-MP	JAGABANDHU SAHU
24	1210/2022 RSA/228/2003	GAJENDRA NARAYAN BEJ-MP	M/S. S.P.MISHRA, SOUMYA MISHRA
25	1211/2022 RSA/228/2003	GAJENDRA NARAYAN BEJ-MP	M/S. S.P.MISHRA
26	1212/2022	GAJENDRA NARAYAN BEJ-MP	M/S. S.P.MISHRA

27	RSA/228/2003 1213/2022	BUDHURAM PATRA-MP	SATYABADI MANTRY
28	RSA/323/2022 1214/2022	DIBAKARA DASH-MP	M/S.DAYANANDA MOHAPATRA
29	RSA/234/2017 1215/2022	DIBAKARA DASH-MP	M/S.DAYANANDA MOHAPATRA
30	RSA/234/2017 1216/2022	DIBAKARA DASH-MP	M/S.DAYANANDA MOHAPATRA
31	RSA/234/2017 1218/2022	SUFI ARA BEGUM-MP	
32	WPC(OAC)/1296/2004 1219/2022	ANUP KUMAR SATPATHY-MP	M/S S.DAS
33	WPC(OAC)/3755/2017 1242/2022	APARNA BEWA-MP	PRAFULLA KUMAR RATH
34	CMP/1189/2022 1243/2022	BINAPANI SADUAL@RAY-MP	
35	CMP/628/2018 1244/2022	NEETIKUSUM DAGARA-MP	
36	CMP/651/2022 1245/2022	BAIJAYANTI PRADHAN-MP	BIBEKANANDA BHUYAN
37	CMP/1190/2022 1353/2022	DIVISIONAL MANAGER, ORIENTAL INSURANCE CO.LTD.	PUSANTA KUMAR MAHALI
38	MACA/506/2022 1354/2022	REGIONAL MANAGER, ORIENTAL INSURANCE CO.LTD.	MONNATH ROY
39	MACA/646/2022 2027/2022	M/S.SARALA REALCON PVT. LTD., BBSR-MP	ASUTOSH MOHANTY, S.K.SARANGI
40	CRLA/974/2022 2028/2022	BISHNU CHARAN THATI-MP	
41	CRLA/463/2018 2029/2022	DILLIP KUMAR GOUDA-MP	DINESH KUMAR PATRA
42	CRLA/1072/2022 2030/2022	DILLIP KUMAR GOUDA-MP	DINESH KUMAR PATRA
43	CRLA/1072/2022 2090/2022	VANTHALA SONNU-MP	RAJIB LOCHAN PATTNAIK
44	BLAPL/10735/2022 2091/2022	SAMIM KHAN-MP	ALOK KUMAR MOHAPATRA
45	BLAPL/3016/2022 2092/2022	JAGYANSENA KANHAR-MP	
46	BLAPL/7709/2022 2093/2022	SURESH KASYAP-MP	OM SWARUP
47	BLAPL/11373/2022 2094/2022	NABA KUMAR MANDAL-MP	SOUMYA RANJAN MOHANTY
48	BLAPL/11299/2022 2095/2022	SIDHANTA NAIK @ NAHAK-MP	SRINIVAS MOHANTY
49	BLAPL/10723/2022 2096/2022	AGASTI BEHERA-MP	PRAMOD CHANDRA SEJPADA
50	BLAPL/9094/2022 2097/2022	RABINDRA KANHAR@RABI-MP	JYOTSNARANI RATH
51	BLAPL/3732/2022 2098/2022	SAMEER SABAR-MP	SUCHIT KUMAR NAYAK
52	BLAPL/8875/2022 2447/2022	MANTIBALA SWAIN-MP	
53	ABLAPL/14296/2022 2448/2022	RANJAN PANDA-MP	
54	ABLAPL/14186/2022 2449/2022	BHISMA SETHY-MP	
55	ABLAPL/10022/2022 2450/2022	ANANDA CHANDRA BEHERA-MP	
56	ABLAPL/16510/2021 2451/2022	LAXMAN KETAKI-MP	
57	ABLAPL/8607/2022 2850/2022	SK.RAJESH RUDDIN@SK.RAJESH-MP	SURYAKANTA DWIBEDI
	CRLMC/3668/2022		

58	2851/2022 CRLMC/3670/2022	KALANDI SAHU-MP	DIPTIREKHA NANDA
59	2852/2022 CRLMC/3672/2022	PARSURAM MURMU-MP	ANUPAM DASH
60	2853/2022 CRLMC/3673/2022	RAHUL KUMAR BEHERA@BUBU-MP	AMLAN SHAKTI PAUL
61	2854/2022 CRLMC/3674/2022	GEDILLA PRABHAKAR-MP	SUNIL KUMAR PANDA
62	2855/2022 CRLMC/2273/2022	ASHOK KUMAR-MP	SMRUTI RANJAN MOHAPATRA
63	2856/2022 CRLMC/3676/2022	ADITYA PRASAD MAHALA-MP	PRAVASH CHANDRA JENA
64	3742/2022 WA/1596/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
65	3743/2022 WA/1596/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
66	3744/2022 WA/1596/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
67	3745/2022 WA/1597/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
68	3746/2022 WA/1597/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
69	3747/2022 WA/1597/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
70	3748/2022 WA/1598/2022	STATE OF ODISHA-MP	SAROJ KANTA SAMAL, A.G.A.
71	3749/2022 WA/1598/2022	STATE OF ODISHA-MP	SAROJ KANTA SAMAL, A.G.A.
72	3750/2022 WA/1601/2022	MANORANJAN PATTANAYAK-MP	CHANDRA SEKHAR PANDA
73	3751/2022 WA/1600/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)
74	3752/2022 WA/1600/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)
75	3753/2022 WA/10/2013	CH.VARADA RAJULU RED-MP	M/S.MILLAN KANUNGO, SUMITRA MOHANTY
76	3754/2022 WA/10/2013	CH.VARADA RAJULU RED-MP	M/S.MILLAN KANUNGO
77	3755/2022 WA/10/2013	CH.VARADA RAJULU RED-MP	M/S.MILLAN KANUNGO
78	16121/2022 WP(C)/31897/2022	KISHORE CHANDRA PATRA-MP	SANJIB KUMAR BHANJADEO
79	16122/2022 WP(C)/31902/2022	DEBASISH MISHRA-MP	TARUNKANTA PATTANAYAK
80	16123/2022 WP(C)/31900/2022	ALATA MOHANTA-MP	BHARAT CHANDRA PATRA
81	16124/2022 WP(C)/31907/2022	ISWAR CHANDRA CHAUNRI-MP	SAMBEET PATTANAYAK
82	16125/2022 WP(C)/30369/2022	JESMIN PATEL-MP	MANAS PATI
83	16126/2022 WP(C)/31570/2022	M/S. P.K.ORES (P) LTD.,BBSR-MP	LALATENDU SAMANTARAY
84	16127/2022 WP(C)/31928/2022	BAINSHIDHAR PANDA-MP	PRAFULLA KUMAR MOHAPATRA
85	16128/2022 WP(C)/31929/2022	MINAKETAN PALEI-MP	GYANARANJAN SETHI
86	16129/2022 WP(C)/31932/2022	SANJAYA KUMAR NAYAK-MP	DURGESH NARAYAN RATH
87	16130/2022 WP(C)/9614/2012	INDIAN RED CROSS SOC-MP	M/S.SANTANU KU.SARANGI
88	16131/2022 WP(C)/30090/2021	LALA BISWANATH RAY-MP	K.K.SWAIN
89	16132/2022	SUCHISMITA DASH-MP	SIBA NARAYAN BISWAL

90	WP(C)/2601/2022 16133/2022	ODISHA NURSING EMPLOYEES ASSOCIATION-MP	SIBA NARAYAN BISWAL
91	WP(C)/5707/2022 16134/2022	SUCHARITA BHOI-MP	SUSHANTA KUMAR JOSHI
92	WP(C)/31944/2022 16135/2022	AJAYA KUMAR PRADHAN-MP	BAIDHAR SAHOO
93	WP(C)/29979/2022 16136/2022	ODISHA GRAMYA BANK,SUNDARGRAM BRANCH-MP	AUROVINDA MOHANTY
94	WP(C)/31951/2022 16137/2022	DILIP RANJAN NAYAK-MP	SUPRIYA PATRA
95	WP(C)/6191/2022 16138/2022	AHALYA BEHERA-MP	
96	WP(C)/30960/2022 16139/2022	PRAMILA KALAS-MP	
97	WP(C)/30959/2022 16140/2022	GOKULANANDA MALLICK-MP	
98	WP(C)/30951/2022 16141/2022	KHIROD KUMAR BEHERA-MP	
99	WP(C)/30956/2022 16142/2022	ADITYA NARAYAN RATH-MP	
100	WP(C)/30953/2022 16143/2022	TUSHAR KUMAR PATRA-MP	M.PRATAP @ PRATAP KUMAR MOHAPATRA
101	WP(C)/31958/2022 16144/2022	JIWAN JYOTI MINZ-MP	SAROJ KUMAR DASH
102	WP(C)/31959/2022 16145/2022	PRASANTA KUMAR BADAJENA-MP	FALGUNI RAJGURU MOHAPATRA
103	WP(C)/31960/2022 16146/2022	LAMBODAR BEHERA-MP	ARJUNA CHARAN BEHERA
104	WP(C)/30900/2022 16147/2022	INDIAN OVERSEAS BANK, SATYANAGAR BRANCH-MP	AUROVINDA MOHANTY
105	WP(C)/15198/2022 16148/2022	S.BIJAYALAXMI MALLICK-MP	S.P.NATH
106	WP(C)/31966/2022 16149/2022	RABINDRA DAS-MP	ASHOK KUMAR ROUT
107	WP(C)/31971/2022 16150/2022	TAIMINA BIBI-MP	SAMIR KUMAR MISHRA
108	WP(C)/31977/2022 16151/2022	SUSANTA KUMAR SENAPATI-MP	JAYANTA KUMAR KHANDAYATRAY
109	WP(C)/31979/2022 16152/2022	RAMESH MALLICK-MP	PRABHAT KUMAR DAS
110	WP(C)/23136/2022 16153/2022	MAA BHAGABATI RICE INDUSTRIES PVT. LTD.-MP	BISWAJIT NAYAK
111	WP(C)/15826/2022 16154/2022	GOUTAM SETHI-MP	JAYANTA KUMAR MAJHI
112	WP(C)/31982/2022 16155/2022	HARISHCHANDRA SAHOO-MP	SRINIVAS MOHANTY
113	WP(C)/31984/2022 16156/2022	TAPAS KUMAR DALAI-MP	SUBRATA MISHRA
114	WP(C)/31987/2022 16157/2022	PATITAPABAN BARIK-MP	SASWATI MOHAPATRA
115	WP(C)/31989/2022 16158/2022	KALPITA DASH-MP	GOUTAM KUMAR ACHARYA
116	WP(C)/31990/2022 16159/2022	BISWA PRAKASH BEHERA-MP	SIBA NARAYAN BISWAL
117	WP(C)/31978/2022 16160/2022	BISWA PRAKASH BEHERA-MP	SIBA NARAYAN BISWAL
118	WP(C)/31980/2022 16161/2022	BISWA PRAKASH BEHERA-MP	SIBA NARAYAN BISWAL
119	WP(C)/31981/2022 16162/2022	DAMU BHATRA-MP	MANOJ KUMAR PATI
120	WP(C)/6707/2021 16163/2022	ALIAZAR NAG-MP	
	WP(C)/19286/2022		

121	16164/2022 WP(C)/19426/2021	AMULYA KUMAR GARANAYAK-MP	AMIT PRASAD BOSE
122	16165/2022 WP(C)/32000/2022	BABULA KALTA-MP	UMA CHARAN MISHRA
123	16166/2022 WP(C)/30811/2022	CHANDRA SEKHAR PADHI @ PAHAD @ PAHADI-MP	
124	16167/2022 WP(C)/10243/2015	KHIRODE KUMARI DEVI-MP	SUMITRA MOHANTY
125	16168/2022 WP(C)/32013/2022	BIJAY KUMAR DAS-MP	SANKAR PRASAD PANI
126	16169/2022 WP(C)/31997/2022	STATE OF ODISHA-MP	DHANANJAYA MUND, A.G.A.
127	16170/2022 WP(C)/31997/2022	STATE OF ODISHA-MP	DHANANJAYA MUND, A.G.A.
128	16171/2022 WP(C)/32014/2022	P.HARI KRISHNA PATRO-MP	SANTOSH KUMAR NANDA
129	16172/2022 WP(C)/23889/2015	CHANDAN BEHERA-MP	
130	16173/2022 WP(C)/31159/2022	JYOTIN KUMAR SAHOO-MP	RAMAKANTA SARANGI